<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 31 of 2017 & IA NO. 70 of 2017

Dated: 2nd May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s Ramnad Renewable Energy Ltd.			Appellant(s)	
Vs. Tamil Nadu Electricity Regulatory Commission & Ors.			Respondent(s)	
Counsel for the Appellant(s)	:	Mr. Amit Kapur Ms. Poonam Verma Ms. Nishtha Kumar		
Counsel for the Respondent(s)	:	Mr. Sethu Ramalingam for R.1		
		Mr. S. Vallinayagam	for TANGEDCO	

<u>ORDER</u>

Learned counsel for respondent No.2 seeks two weeks more time to file reply. As a last chance, time is granted and he may file the reply on or before 17.05.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 01.06.2017 after serving copy on the other side.

List the matter on 17.07.2017.

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt